

(b) to (d) Industrialisation of a specific district/area is primarily the responsibility of the State Government concerned. The Central Government supplements the efforts of the State Governments in encouraging industrialisation of backward areas by providing incentives such as priority in the matter of licensing, concessional finance etc. Balaghat district being a 'No Industry District' is eligible for these concessions. During the period 1989-91 (June), three industrial registrations have been granted to Balaghat district.

[*English*]

#### **Import Restrictions on Drugs**

2019. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

(a) the names of the drugs on which import restrictions have been recommended by Government during 1990-91;

(b) when each of the recommendation was made;

(c) the names of the companies which have submitted the requests for import of such drugs;

(d) the details of licensed capacity and production of each of them during the last three years, year-wise; and

(e) the names of drugs on which low duty paid inputs have been used and the names of these inputs?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (DR. CHINTA MOHAN): (a), (b) and (e) A number of requests for imposing import restrictions have been received during 1990-91 which were examined taking into consideration various factors such as indigenous demand, licensed capacity, production, landed and indigenous prices of the items etc.—of these, there is only one item namely, Ampicilin Sodium for which neces-

sary notification effecting the change in EXIM Policy has been issued.

(c) and (d) No request for import of such drugs has been received by this Department.

#### **Review of Scheme for new and Expansion Sugar Units**

2020. SHRI ANKUSHRAO RAO SAHEB TOPE: Will the Minister of FOOD be pleased to state:

(a) whether the Government are considering to review the 1988 Scheme for the new and expansion sugar units to make the units viable;

(b) if so, the details thereof;

(c) whether the Government are formulating any licensing scheme for the new and expansion sugar units to be licensed during the Eighth Five Year Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) There is no such proposal under consideration at present.

(b) Does not arise.

(c) and (d) The licensing Policy guidelines for sugar industry are presently being reviewed by the Government.

[*Translation*]

#### **Procurement of Rice**

2021. SHRI RATILAL KALIDAS VARMA: Will the Minister of FOOD be pleased to state:

(a) the name of the States from whom the Union Government procure levy rice;

(b) whether the rates of the levy rice are uniform in all the States;

(c) if not, the reasons therefor;

(d) whether the Government propose to stop procurement of levy rice; and

(e) if so, the time by which orders in this regard are likely to be issued?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) The Food Corporation of India (FCI) is procuring levy-rice for Central-Pool during 1990-91 kharif marketing season, under the statutory levy orders promulgated by the following State Governments/Union Territories:

1. Punjab
2. Haryana
3. Uttar Pradesh
4. Rajasthan
5. U.T. Delhi
6. U.T. Chandigarh
7. Madhya Pradesh
8. Maharashtra
9. Andhra Pradesh
10. Karnataka
11. U.T Pondicherry
12. West Bengal
13. Orissa
14. Assam.

In Tamil Nadu and Gujarat, levy on rice is collected by the State Governments on State account.

(b) No, Sir.

(c) Since the statutory taxes/levies on the purchase of paddy, other non-statutory charges and the recovery percentage of rice obtained from milling of paddy differ from State to State, the price of levy-rice also varies from State to State.

(d) No, Sir.

(e) Does not arise.

[English]

**Implementation of Jawahar Rozgar Yojana**

2022. SHRI MAHESH KUMAR KANODIA

SHRI DATTATRAYA BANDARU:

Will the PRIME MINISTER be pleased to state:

(a) the districts selected under the Jawahar Rozgar Yojana, State-wise;

(b) whether the Union Government propose to expand the Jawahar Rozgar Yojana all over the country;

(c) if so, the details thereof;

(d) whether any study has been made to find out as to whether the Yojana is being implemented properly;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) to (c) Jawahar Rozgar Yojana (JRY) is being implemented in all the rural districts of the country, with effect from 1-4-1989.

(d) to (f) In order to ensure that the Yojana is implemented properly, appropriate system of supervision and monitoring has been evolved. As the JRY is a new programme started only in April, 1989 no formal study, however, has been done so far by the Ministry of Rural Development for finding out as to whether the Yojana is being implemented properly.

[Translation]

**A.I.R. at Akola**

2023. SHRI PANDURANG PUNDLIK FUNDKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether All India Radio station has not started functioning at Akola in Maharashtra;

(b) if so, the reasons therefor; and

(c) the steps taken to start the functioning of All India Radio station there at the earliest?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING